

(d) if so, the names of the agencies;

(e) whether the Union Government propose to accord approval to this scheme; and

(f) if so, by when ?

**The Minister of State in the Ministry of Non-Conventional Energy Sources and Minister of State in the Ministry of Agriculture (Shri S. Krishna Kumar) :** (a) and (b) The Rajasthan Government has prepared a Comprehensive Feasibility Report for setting up of a 35 MW Solar Thermal Power Plant at Mathania in Jodhpur District of the State. The capacity of this power plant will be around 1% of the total generation capacity available to the State.

(c) and (d) The Report has been submitted to the German Government and to the World Bank for concessional finance under the Global Environment Facility. Further feasibility work concerning sizing of the project and system configuration is in progress.

(e) and (f) Steps will be taken to obtain necessary approvals as soon as the feasibility work has been completed by the State Government.

[English]

#### HIV INFECTION

**2059. Shrimati Geeta Mukherjee :** Will the Minister of Health and Family Welfare be pleased to state :

(a) whether the Government is aware of the report prepared by the School of Tropical Medicine which reveals that 25 per cent of HIV infected in West Bengal are blood donors;

(b) if so, the details thereof; and

(c) the effective precautionary measures proposed to be taken to ensure that infected blood is not circulated either from the donors or the blood banks ?

**The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) :** (a) Yes, Sir.

(b) The report is not based on facts. The sero-positivity amongst blood donors in West Bengal is reported to be 0.03 per cent.

(c) The regulatory mechanism have already been

tightened and it is mandatory now that only HIV free blood can be given for transfusion.

#### DEFENCE BUDGET

**2060. Maf. Gen. (Retd.) Bhuwan Chandra Khanduri :** Will the Prime Minister be pleased to state :

(a) the percentage of Defence Budget spent on Pay and Pensions, separately during the past three financial years;

(b) the annual number of service personnel retiring each year;

(c) the average age of retirement of other Ranks, Junior Commissioned Officer and officers, separately for each category;

(d) whether there is any proposal to increase the age of retirement for these three categories; and

(e) the details thereof ?

**The Minister of State in the Ministry of Defence and Minister of State in the Ministry of Parliamentary Affairs (Shri Mallikarjun) :** (a) The percentage of expenditure on Pay during the last three years in relation to Defence Budget is given below :

Year	Pay
1992-93	36.05 %
1993-94	32.34
1994-95	33.13 %

Pension is paid out of the Civil Estimates of the Ministry of Defence and not from Defence Services Estimates.

(b) On an average, 50000 service personnel are retiring/released each year.

(c) As per details given in the **Statements I and II** attached.

(d) and (e) As a part of a composite proposal, which includes reduction in colour service, and retirement of certain categories of Army personnel at their present prescribed ages of retirement. Army Hqrs have proposed increase in the ages of retirement of certain categories of Army personnel. These proposals are under a very preliminary stage of scrutiny in the Ministry.

#### Statement-I

#### Age of Retirement—JCOs/ORs

Sl. No.	Rank	Operative w.e.f. 30th June, 1979
1	2	3

#### Other Ranks

#### 1. Sepoys

(i) GD Categories/Semi-Skilled Categories

17 years in the colour and two yrs. in the Reserve or 40 years of age, whichever is earlier.

1	2	3
(ii)	Skilled Technical Categories Specialist Categories	20 years in the colour and 3 years in the Reserve of 46 years of age, whichever is earlier.
<b>2. NCOs</b>		
(i)	Naik	22 years in the colour or 47 years of age, whichever is earlier.
(ii)	Dfr/Havildar	24 years in the Colour or 47 years of age, whichever is earlier.
<b>JCOs</b>		
(i)	Nb Ris/Nb Sub	26 years pensionable service or 50 years of age, whichever is earlier.
(ii)	Risaldar/Subedar	28 years pensionable service or 50 years of age, whichever is earlier.
(iii)	Ris Maj/Subedar Maj	32 years pensionable service or 4 years tenure of 52 years of age, whichever is earlier.

## Statement-II

## Age of Retirement—Officers

Rank	Armed Corps, Artillery, AD ARTY, Engineers, Signals, Infantry, Mechl Infantry	Remount Veterinary Military Farms, Judge Advocate General, Army Educational Corps.	Army Service Corps (Less FIO), Army Ordnance Corps, Electrical Mechanical Engineers, Pioneer Corps, Intelligence Corps.	Special List	Regimental Commissioned Officers	Food Inspection Officer
	Yrs	Yrs	Yrs	Yrs	Yrs	Yrs
Maj & Below	50	55	52	55	50 Yrs	52
Lt Col (Time Scale)	51	55	52	55	of age or	52
Ltd Col (Selection)	52	55	52	55	10 Yrs of	55
Col	52	55	52	55	service	—
Brig	54	56	54	56	whichever	—
Maj Gen	56	57	56		is earlier	—
Lt Gen	58		58			—
Gen	60 Yrs of age or a tenure of 3 Yrs whichever is less	—	—	—		—

[Translation]

**MALARIA**

**2061. Shri Mohammad Ali Ashraf Fatmi :** Will the Minister of Health and Family Welfare be pleased to state :

(a) whether the task of conducting door-to-door survey used to be undertaken by the employees of National Malaria Eradication Programme throughout the country as a preventive measure has been discontinued or slowed down;

(b) if so, the reasons therefor; and

(c) the steps taken to restart the survey ?

**The Minister of State in the Ministry of Health and Family Welfare (Dr. C. Silvera) :** (a) House-to-House visits to detect Malaria are undertaken by the Multi-Purpose Workers (MPWs) as a part of the primary health care delivery system. Recently, instructions have been reiterated to the State Governments to ensure close follow-up of this activity.

(b) and (c) Question do not arise.